

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00489/2019**  
(in OA 1055 of 2010)

Jabalpur, this Wednesday, the 8<sup>th</sup> day of May, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Union of India and Others (Represented By)

1. General Manager, West Central Railway, Indira Market, Jabalpur (MP) – 482001.
2. Principal Chief Commercial Manager, West Central Railway, Indira Market, Jabalpur (M.P.) – 482001.
3. Principal Financial Advisor (EST) previously known as Financial Advisor & Chief Accounts Officer (FA&CAG (EST)), West Central Railway, Indira Market, Jabalpur (M.P.) – 482001.
4. Divisional Railway Manager, West Central Railway, Opp. Algin Hospital, Jabalpur (M.P) 482001.
5. Sr. Divisional Commercial Manager, West Central Railway, Opp. Algin Hospital, Jabalpur (M.P.) 482001.
6. Divisional Commercial Manager, West Central Railway Opp. Algin Hospital, Jabalpur (M.P.) 482001.
7. Assistant Commercial Manager, West Central Railway Opp. Algin Hospital, Jabalpur (M.P.) 482001 **-Applicants**

**(By Advocate – Shri A.S. Raizada)**

**V e r s u s**

Ravi Prakash Mishra, S/o Late Shri C.H. Mishra, aged about 46 years, Senior Booking Clerk, West Central Railway, R/o Nehru Railway Colony Jabalpur (MP) - 482001 **-Respondents**

**(By Advocate – Shri N.S. Ruprah)**

**ORDER (ORAL)****By Navin Tandon, AM.**

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking extension of time to comply with our order dated 11.05.2018 passed in Original Application No.1055 of 2010.

- 2.** In view of the reasons assigned in Para 6 of the MA, we grant applicants further three months' time to comply with our order dated 11.05.2018.
  
- 3.** MA is accordingly disposed of.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-